

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 564 of 2020**

**IN THE MATTER OF:**

**K. Siddharth Jain Partner, Karma Exports**

**...Appellant**

**Versus**

**Shree Krishna Polystrap Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Gulshan Kr. Sachdev, Advocate.**

**For Respondent:**

**ORDER**  
**(Through Virtual Mode)**

**15.07.2020:** Notice has been delivered to Respondent but there is no appearance on its behalf.

List the appeal 'for admission (after notice)' on **29<sup>th</sup> July, 2020** awaiting appearance of the Respondent.

It will be open to the Respondent to file reply affidavit within the aforesaid period.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/nn*